

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

LOK SABHA

**STARRED QUESTION NO.387
ANSWERED ON 19.03.2026**

EMPLOYMENT TO LOCAL RESIDENTS UNDER TPP

†*387. SHRI SUDHAKAR SINGH:

**Will the Minister of POWER
be pleased to state:**

(a) whether any provision was made under the Land Acquisition, Rehabilitation and Resettlement Policy to provide employment to the affected families in the Thermal Power Plant (TPP) located at Chausa in the Buxar Parliamentary Constituency;

(b) if so, the details thereof and the total number of persons provided with jobs till date under the said policy;

(c) the details of the number of local residents from Chausa and Buxar districts provided with direct or indirect employment so far in the said plant, category-wise and nature of work-wise;

(d) whether the Government is considering to adopt any policy or to further strengthen it to give priority in employment to local residents under this project; and

(e) if so, the steps proposed to be taken in this regard and if not, the reasons therefor?

A N S W E R

THE MINISTER OF POWER

(SHRI MANOHAR LAL)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) IN RESPECT OF LOK SABHA STARRED QUESTION NO.387 FOR REPLY ON 19.03.2026 REGARDING EMPLOYMENT TO LOCAL RESIDENTS UNDER TPP ASKED BY SHRI SUDHAKAR SINGH.

(a) to (c) : Yes. As per the Resettlement & Rehabilitation Policy approved by the office of District Land Acquisition Officer, District Buxar, Government of Bihar for the Buxar Thermal Power Project of SJVN Thermal Power Plant Limited there exists provisions of Employment/ Self- Employment for Project Affected Families (PAF) (Details may be seen in the Annexure-A).

In accordance with the above mentioned policy, 550 Project Affected Persons have been provided Employment under various activities of the project. Further, a total of 2586 local residents (including above mentioned 550 Project Affected Persons) of Buxar District were provided direct/ indirect Employment (Details are in Annexure - B)

(d) & (e) : Resettlement & Rehabilitation (R&R) Policy is approved by the state government under the broad principles of Land Acquisition, Rehabilitation and Resettlement Act (LARRA), 2013. The R&R package for the Buxar Thermal Power Plant (BTTP) provides for “priority in employment to local residents” under the project.

Presently, Unit #2 of BTTP is under construction and Unit #3 is under planning & further employment avenues in various works in different categories is expected to arise.

ANNEXURE REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 387 ANSWERED IN THE LOK SABHA ON 19.03.2026 REGARDING EMPLOYMENT TO LOCAL RESIDENTS UNDER TPP

Rehabilitation & Resettlement (R&R) Policy for Buxar Thermal Power Plant of SJVN Thermal (P) Ltd. (STPL), a wholly owned subsidiary of SJVNL, duly approved by the District Land Acquisition Officer, Govt. of Bihar. Relevant extracts of Chapter- 6 of R&R Policy is as under:

6.2 Employment

6.2.1 Direct Employment

Project Affected Families whose land has been acquired for the project will be provided employment either by the contractor (the contractor deployed for execution of the plant) or by the project itself. According to the criteria determined by the company, candidates will be given an opportunity for employment in the worker category only on the basis of their qualification, suitability and availability of vacancies.

The vacancy will be filled through a limited competitive examination and a merit list will be prepared based on the results. Candidates will be selected sequentially from the top of the selection list. STPL is free to formulate its own selection process. While providing employment, preference will first be given to Project Affected Families and only thereafter to other / indirectly affected families.

6.2.2 Secondary Employment

If direct employment with STPL cannot be provided, some alternative options such as financial assistance for income generation, jobs with small contract contractors, training for self-employment, etc., will be provided to the affected families in order to improve their economic standard.

The Buxar Thermal Power Project (1320 MW) is based on supercritical thermal power technology. It has been kept in view that STPL projects are capital-intensive and equipped with advanced technology. However, in case of any opportunities arising in the project, priority will be given to PAF (Project Affected Families) subject to suitability and availability. In addition, due to the establishment of the STPL project, employment opportunities of a lower level will be generated. Efforts will be made, as far as possible, to connect interested PAFs with these opportunities.

6.3 Rehabilitation Assistance to Other PAFs

Assistance to separated families who have lost accessibility: -

Assistance will be provided to those families who have lost access to their land or houses which have not been acquired, but the land or houses of other families around them have been acquired.

6.4 Self-Help Groups (SHG)

For the formation of Self-Help Groups (SHGs), Project Affected Families will be provided financial assistance as mentioned under the income generation scheme, preferably in groups of Project Affected Families wherever possible. The formation of Self-Help Groups will develop a sense of empowerment and self-reliance among Project Affected Families and will also promote the development of cottage industries in villages.

The number of members in a Self-Help Group will generally be five to ten. If required, Self-Help Groups may arrange additional funds from banks. Assistance from non-governmental organizations may also be taken in forming Self-Help Groups. The financial assistance to be provided to Self-Help Groups will be determined on the basis of the comparatively maximum financial assistance payable to a Project Affected Family under the income generation scheme.

6.5 Small Contracts

As a viable employment opportunity, consideration will be given to awarding contracts to Project Affected Families on a priority basis. Small work contracts will be reserved for D-type contractors of the project affected area. After giving preference to contractors from Project Affected Families, preference will be given to contractors from the project affected area. The financial limit of D-class contractors will be determined according to the provisions of the State Government.

Small administrative-nature works may include housekeeping work, cleaning work, maintenance of electrical fittings, dish antenna system, services for offices and staff clubs, maintenance of nursery parks, and construction of buildings and other infrastructural structures.

6.5.1 Jobs with Contractors

Contractors will be instructed that wherever possible they should give preference to Project Affected Families in providing jobs in the unskilled category. After Project Affected Families, preference will be given to indirectly affected families. This will provide employment to a large number of Project Affected Families.

6.5.2 Hiring of Light Vehicles

As an employment opportunity for Project Affected Families, light vehicles may be hired. After giving preference to the light vehicles of Project Affected Families, preference may be given to residents of the affected area.

6.5.3 License for Canteen

In granting contracts/permits for running canteens inside project offices, preference will be given to Project Affected Families and thereafter to residents of the project area.

6.5.4 Courier Services

In granting contracts/permits for running courier services inside project offices, preference will be given to Project Affected Families and thereafter to residents of the project area.

6.5.5 Allotment of Shops

In the allotment of shops developed by SJVN in its townships, preference will be given to displaced shopkeepers, followed by other Project Affected Families and then to residents of the project area.

6.5.6 PCO / Internet Kiosks

In the allotment of PCOs and Internet kiosks in SJVN townships, preference will be given to Project Affected Families and thereafter to residents of the project area.

6.5.7 Other Livelihood Assistance

Any other livelihood assistance considered appropriate by the project.

ANNEXURE-B

ANNEXURE REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 387 ANSWERED IN THE LOK SABHA ON 19.03.2026 REGARDING EMPLOYMENT TO LOCAL RESIDENTS UNDER TPP

Sl. No	Type of Contract	Nature of work	Name of Contractor	Total manpower	Persons of Project Affected Families (PAF)			Buxar		
					Total	Category	Nature of job	Total	Category	Nature of job
1	Service Contract	Secretarial Services	M/s Mysore	13	8	Skilled	Secretarial Services	4	Skilled	Secretarial Services
								1	High-Skilled	Secretarial Services
2	Service Contract	Housekeeping and other allied services	M/s Pankaj Security	52	0	0	0	2	High-Skilled	Driver/ Supervisor
					3	Skilled	Elect./ Plumbing/ Amen	4	Skilled	Elect./ Plumb/ Cook
					3	Semi Skilled	Cook cum Helper/ IT maintenance	4	Semi Skilled	Cook Cum Helper
					21	Un-Skilled	Helper/Sweeper	15	Un-Skilled	Helper/Sweeper
3	Service Contract	Security Services	M/s Krishna Security	28	1	High-Skilled	Security Guard	10	High-Skilled	Supervisor / Security-Guard
					2	Skilled	Security Guard	15	Skilled	Security Guard
4	EPC Contractor	C/o of BTPP	M/s L&T	2166	0	High-Skilled	Construction activities	2	High-Skilled	Construction activities
					114	Skilled	Construction activities	681	Skilled	Construction activities
					31	Semi Skilled	Construction activities	183	Semi Skilled	Construction activities
					205	Un-Skilled	Construction activities	940	Un-Skilled	Construction activities
					1	Contractual Staff	Construction activities	9	Contractual Staff	Construction activities
5	O&M Contractor	O&M	M/s Power Mech	254	10	Tech- Executive	Plant O&M technical work	3	Tech- Executive	Plant O&M technical work
					3	Non Tech- Executive	Plant O&M Work	1	Non Tech- Executive	Plant O&M Work
					59	Tech- Non Executive	Plant O&M technical work	107	Tech- Non Executive	Plant O&M technical work
					44	Non- Tech- Non Executive	Plant O&M other Work	27	Non- Tech- Non Executive	Plant O&M other Work

6	Civil Contract	C/o of BTTP Colony	M/s Hi-Tech	10	8	Un-Skilled	Loading/ Unloading	2	Un-Skilled	Loading/ Unloading
7	Civil Contract	C/o Boundary Wall	M/s APS Hydro	15	12	Skilled	Supervisors	0	0	0
					3	Un-Skilled	Loading/ Unloading	0	0	0
8	Coal Transportation	Transportation of Coal from Warf to Plant	M/s Pragati Road Line	16	0	0	0	16	Skilled	Driving and operation
9	Hired Vehicle	Engagement of vehicle for BTTP Official work	Individual owner	32	22	Vehicle and driver	O&M of Vehicle	10	Vehicle and driver	O&M of Vehicle
Total				2586	550			2036		
